

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT - II)**

**Item No. 231**

**Appeal No- 91/252/ND/2021**

**IN THE MATTER OF:**

**Income Tax Officer Ward 20(4), New Delhi                      ...                      Appellant**

**Versus**

**RoC & Ors. (RSA Estate Pvt. Ltd.)                      ...                      Respondent**

**Under Section: 252(3) Comp. Act**

**Order delivered on 23.04.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ  
HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH  
HON'BLE MEMBER (T)**

**PRESENT:**

**For the Appellant                      :**

**For the Respondent                      :**

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

Re-notify to 14.06.2024.

**Sd/-  
(COURT OFFICER)**